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Title: Introduction of the Government of National Capital Territory of Delhi (Amendment) Bill, 2021.

माननीय अध्यक्ष: आइटम नंबर – 11, श्री जी. किशन रेड्डी ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Hon. Speaker, Sir, with your permission, on behalf of the hon. Home Minister, Shri Amit Shah ji, I rise to move for leave to introduce a Bill further to amend the Government of National Capital Territory of Delhi Act, 1991.

माननीय अध्यक्ष: प्रश्न यह है:

“कि दिल्ली राष्ट्रीय राजधानी राज्यक्षेत्र शासन अधिनियम, 1991 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI G. KISHAN REDDY : Sir, I introduce the Bill.

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